



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jul/202526/6

DATED: 23/07/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jul/202526/6 dated 23/07/2025 of Norms Committee - V for the year 2025-26 was held on 23/07/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jul/202526/6
Case Status	Case Rejected
Party Name	ADMIRE FIBER TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00000533AM26
RA File Number	082404000415 AM19
Licence No and Date	0810144753/12/03/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 8/84-ALC3/2019 date 01/08/2019 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	2 / NC/5/MEET/Jul/202526/6
Case Status	Case Rejected
Party Name	ADMIRE FIBER TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00000534AM26
RA File Number	082404000075 AM20
Licence No and Date	0810145381/28/05/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 10/84-ALC3/2019 date 12/09/2019 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	3 / NC/5/MEET/Jul/202526/6
Case Status	Case Rejected
Party Name	ADMIRE FIBER TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025

HQ File Number	HQRNORM REVIW00000535AM26
RA File Number	082404000147 AM20
Licence No and Date	0810145934/08/08/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 9/84-ALC3/2019 date 20/08/2019 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	4 / NC/5/MEET/Jul/202526/6
Case Status	Case Rejected
Party Name	ADMIRE FIBER TEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00000536AM26
RA File Number	082404000193 AM20
Licence No and Date	0810146209/19/09/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 15/84-ALC3/2019date 12/12/2019 and now; the firm has again requested to review the earlier decision of the Norms Committee. The issue was deliberated and observed that firm has not provided the proper justification for higher requirement. Accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	5 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004396AM25
RA File Number	039404000873 AM20
Licence No and Date	0310835849/25/04/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical	

authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC COATED POLYESTER FABRIC MINEX 400 X 400 Kn WEIGHT NOT LESS THAN 3.30 KG/SQ METER	31200 SQM	POLYESTER INDUSTRIAL YARN PE 26400 DTEX	51541.240 KGS
			POLYESTER INDUSTRIAL YARN PE 666 DTEX	3337.160 KGS
			PVC PASTE RESIN	13046.260 KGS
			TRIS (CHLOROISOPROPYL) PHOSPHATE (TCPP)	13589.850 KGS
			ZINC BORATE	2717.970 KGS
			ALUMINIUM HYDROXIDE	13046.260 KGS
			DI ISONONYL PLASTICIZER	1304.630 KGS
			CHLORINATED PARAFFIN	5272.860 KGS
			METHYLTIN MERCAPTIDE	217.440 KGS

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It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	6 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	ASHUTOSH FIBRE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005726AM24
RA File Number	082404000009 AM21
Licence No and Date	0810147678/27/04/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	7 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025

HQ File Number	HQRNORM REVIW00004790AM25
RA File Number	052404000254 AM21
Licence No and Date	0510415053/31/08/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has submitted only Appendix 4K and one CAD but not the CAD, Image and measurement charts. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement charts for all 7 products along with Appendix 4E. The case stands deferred.	

Case No.	8 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004806AM25
RA File Number	052404000455 AM21
Licence No and Date	0511000768/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit all the documents i.e. CAD, Image and measurement chart for each export items. The case stands deferred.	

Case No.	9 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004560AM25
RA File Number	05AA04036848 AM21
Licence No and Date	0511001533/04/03/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has submitted Image and CAD but not the measurement charts. The firm has submitted a different set of documents which are not	

of ladies top but of a long stylish dress. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the relevant set of documents CAD, Image, Measurement

Chart and Appendix 4E for the applied product i.e. ladies top.

The case stands deferred.

Case No.	10 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004559AM25
RA File Number	05AA04040087 AM21
Licence No and Date	0511001804/18/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the DL reply again. The quantity claimed is very high i.e. 8.00 SQM per Pc for the Ladies dress. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the justification for the high claim.

The case stands deferred.

Case No.	11 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004475AM25
RA File Number	05AA04061595 AM22
Licence No and Date	0511003925/30/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSERS MFD.OF 100 % LINEN WOVEN DYED FABRIC GSM 140 PLUS MINUS 10 % STYLE 528678/528700	6074 NOS	100 % LINEN WOVEN DYED FABRIC WIDTH 51 INCHES , GSM 140 PLUS MINUS 10 %	13666 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	12 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004479AM25
RA File Number	05AA04078090 AM22
Licence No and Date	0511004613/08/09/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has submitted CAD with 49.28% efficiency only, which is very low and has not provided measurement sheet for the export product ladies Tunic. The quantity sought @6.22 sq mtr/pc is very high. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the colored Image and measurement sheet. The case stands deferred.	

Case No.	13 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004796AM25
RA File Number	05AA04077145 AM22
Licence No and Date	0511004627/09/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export Ladies Top and submitted CAD with 49.28% efficiency only but not the measurement chart and justification for higher requirement @ 6.52 Sq. mtrs/pc. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the relevant documents viz. Measurement Chart etc. to the advance authorization and justification for higher requirement.

The case stands deferred.

Case No.	14 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004801AM25
RA File Number	05AA04090607 AM22
Licence No and Date	0511005448/14/10/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm intends to export Ladies Top and submitted CAD with 49.28% efficiency only but not the measurement chart and justification for higher requirement @ 6.52 Sq. mtrs/pc. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the relevant documents viz. Measurement Chart etc. to the advance authorization and justification for higher requirement. The case stands deferred.	

Case No.	15 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004802AM25
RA File Number	05AA04095712 AM22
Licence No and Date	0511005860/01/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm export product not known whether ladies, gents or children and 12 inputs. Firm has submitted 9 CAD only but not the image of the products and measurement chart. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit all the corroborative information viz, style, type and shape & size of the products, the image and measurement for each export items. The case stands deferred.	

Case No.	16 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006744AM25
RA File Number	06AA04007926 AM22
Licence No and Date	0611000887/10/11/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted given the proper CAD along with calculation of the requirement of finished cow leather, and secondly CAD efficiency has been shown as: 84.06%, however wastage of 5% is shown in 4 E table. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for the personal hearing to clarify the above matter. The case stands deferred.	

Case No.	17 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00004690AM25			
RA File Number	05AX04000477 AM22			
Licence No and Date	0511007725/07/01/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES BLOUSE MFD.OF 69% RAYON 31% POLYESTER WOVEN PRINTED FABRIC	5387 NOS	69% RAYON 31% POLYESTER WOVEN PRINTED FABRIC	13198.15 SQM
	GSM 190+/-10% (STYLE: 532726/532718/532714/532722/533121)		WIDTH 140 CMS GSM 190 PLUS MINUS 10 %	

2	LADIES BLOUSE MFD.OF 69% RAYON 31% POLYESTER WOVEN DYED FABRIC GSM 190+/-10% (STYLE: 532726/532718/532714/532722/533121)	5705 NOS	69 % RAYON 31 % POLYESTER WOVEN DYED FABRIC WIDTH 140 CMS GSM 190 PLUS MINUS 10 %	13977.25 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	18 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	PRARA LEATHERS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00006728AM25			
RA File Number	04AX04000168 AM22			
Licence No and Date	0411002531/03/02/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/May/202526/1 dated 14/05/2025 Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa (finished leather thickness 0.60 mm to 1.10 mm)	2800000 SQF	PROCESSED SHEEP LEATHER WETBLUE (thickness 0.70 mm to 1.30 mm)	3220000 SQF
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	19 / NC/5/MEET/Jul/202526/6			
Case Status	Case Deferred			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			

and Date	
HQ File Number	HQRNORM REVIW00005296AM25
RA File Number	05AX04001520 AM22
Licence No and Date	0511011572/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage. 2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories. 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design. 4. Reason for asking cow split finish leathers. The case stands deferred.	

Case No.	20 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005301AM25
RA File Number	05AX04001526 AM22
Licence No and Date	0511011573/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the export item pouch, giving photographs with drawing and design. 2. To submit CAD of each fabric to make export item, giving efficiency and other details. 3. Calculation of the requirement of fabrics based on CAD, indicating net content and wastage separately. 4. Justification of high wastage of PU leather giving its photograph with Drawing/ Design. The case stands deferred.	

Case No.	21 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005297AM25
RA File Number	05AX04000032 AM23
Licence No and Date	0511011784/12/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the export item pouch, giving photographs with drawing and design. 2. To submit CAD of each fabric to make export item, giving efficiency and other details. 3. Calculation of the requirement of fabrics based on CAD, indicating net content and wastage separately. 4. Justification of high wastage of PU leather giving its photograph with Drawing/ Design. The case stands deferred.	

Case No.	22 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005293AM25
RA File Number	05AX04000163 AM23
Licence No and Date	0511011955/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit CAD indicating efficiency and other details of cow leather, giving calculation and to justify the higher wastage. 2. To give CAD of other fabric indicating efficiency and other details with calculation of requirement of Fabric 3. Dimension of bag indicating net content and wastage separately. The case stands deferred.	

Case No.	23 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005294AM25
RA File Number	05AX04000164 AM23
Licence No and Date	0511011962/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage. 2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories. 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design. The case stands deferred.	

Case No.	24 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005295AM25
RA File Number	05AX04000167 AM23
Licence No and Date	0511011964/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage. 2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories. 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design.	

The case stands deferred.

Case No.	25 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004808AM25
RA File Number	05AX04000693 AM23
Licence No and Date	0511013017/06/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SWEATER (FULL SLEEVE) MFD. OF 84% POLYESTER, 14% VISCOSE, 2% ELASTANE KNITTED DYED FABRIC GSM 340+/- 10%.	22400 NOS	84 % POLYESTER 14 % VISCOSE 2 % ELASTANE KNITTED DYED FABRIC WIDTH 61 INCHES GSM 340 PLUS MINUS 10 %	28862 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	26 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006729AM25
RA File Number	04AX04000227 AM23
Licence No and Date	0411003470/15/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review.

their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Please submit the specification and thickness of Wet Blue leather and export item/(s).

2.

To give the chemical name of import item 2 to 12, instead of giving the brand name of chemicals and compare, accordingly, with SION fixed in para 46 of Hand Book of procedure vol II (Public notice 30/2023 dated 31st Aug 2023).

The case stands deferred.

Case No.	27 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004809AM25
RA File Number	05AX04000897 AM23
Licence No and Date	0511013471/28/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRTS FULL SLEEVE MFD OF 100% POLYESTER WOVEN PRINTED FABRIC GSM 113+/-10% STYLE NO. OD224A79	860 NOS	100% POLYESTER WOVEN PRINTED FABRIC WIDTH 57 inch GSM 113+/-10%	2365 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	28 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	ALINA EXPORT

Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006745AM25
RA File Number	06AX04000129 AM23
Licence No and Date	0611001454/05/07/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted given the proper CAD along with calculation of the requirement of finished cow leather, and secondly CAD efficiency has been shown as: 84.06%, however wastage of 5% is shown in 4 E table. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for the personal hearing to clarify the above matter. The case stands deferred.	

Case No.	29 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00005216AM25			
RA File Number	05AX04001119 AM23			
Licence No and Date	0511013789/15/07/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Leather Belt - width 35mm - Finish Size 41 to 53 inch	28000 PCS	COW CRUST LEATHER (relevant thickness)	13537.429 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			Paper Hangtag	Net + 1% or applied Qty. whichever is less

2	Leather Belt - width 38mm - Finish Size 41 to 49 inch	21000 PCS	COW CRUST LEATHER (relevant thickness)	10554.257 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			Paper Hangtag	Net + 1% or applied Qty. whichever is less
3	Leather Belt - width 30mm - Finish Size 41 to 49 inch	56000 PCS	COW CRUST LEATHER (relevant thickness)	22219.488 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			Paper Hangtag	Net + 1% or applied Qty. whichever is less

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	30 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005302AM25
RA File Number	05AX04001492 AM23
Licence No and Date	0511014472/25/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the

- requirement to raw materials, indicating Net content and wastage.
2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories.
 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design.

The case stands deferred.

Case No.	31 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005267AM25
RA File Number	05AX04001763 AM23
Licence No and Date	0511014945/21/09/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage. 2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories. 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design. The case stands deferred.	

Case No.	32 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005270AM25
RA File Number	05AX04001765 AM23
Licence No and Date	0511014946/21/09/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for	

review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage.
2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories.
3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design.

The case stands deferred.

Case No.	33 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004480AM25
RA File Number	05AX04001805 AM23
Licence No and Date	0511015053/28/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS SHORTS MFD OF 80% COTTON 20% HEMP WOVEN YARN DYED STRIPE FABRIC GSM 155+/-10% STYLE NO. KG0KG07250	2939 NOS	80% COTTON 20% HEMP WOVEN YARN DYD STRIPE FABRICWIDTH 56 inch GSM 155+/-10%	2380.600 SQM
2	GIRLS TOP MFD OF 80% COTTON 20% HEMP WOVEN YARN DYED STRIPE FABRIC GSM 155+/-10% STYLE NO. KG0KG07241	3000 NOS	80% COTTON 20% HEMP WOVEN YARN DYD STRIPE FABRICWIDTH 56" GSM 155+/-10%	1740 SQM

3	GIRLS DRESS MFD OF 80% COTTON 20% HEMP WOVEN YARN DYED STRIPE FABRIC GSM 155+/-10% STYLE NO. KG0KG07179	7788 NOS	80% COTTON 20% HEMP WOVEN YARN DYD STRIPE FABRICWIDTH 56" GSM 155+/-10%	15264.500 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	34 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004688AM25
RA File Number	05AX04001996 AM23
Licence No and Date	0511015319/14/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSERS (PANT) MFD OF 100% HEMP WOVEN DYED FABRIC GSM 350+/-10% STYLE OB232T03	1218 NOS	100% HEMP WOVEN DYED FABRIC WIDTH 56 inch GSM 350+/- 10%	2740 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	35 / NC/5/MEET/Jul/202526/6
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Case Status	Case Approved
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005032AM25
RA File Number	04AX04000664 AM23
Licence No and Date	0411004370/28/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

Export Item Name: FULL CHROME COW UPPER FINISHED LEATHER (thickness 0.90 mm to 1.60 mm)

Qty: 302558 Pairs

Import Items:

S. No.	Item description		Qty. recommended
1	WET BLUE BULL HIDES (3.5 to 4.0 MM)		90806.02 (SQF)
2	WET BLUE HEIFER HIDES (1.5 to 2.0 MM)		245370.05 (SQF)
3	Coripol UFB/W	Fatliquor	24 Kg/1000 SQF or applied quantity whichever is less
17	EUROSINTETIC LWFG		
19	Sirial WK New		
21	Pellán GLH		
23	Pellán L86		
14	EUROSINTAN EVTF	Syntan	54 Kg/1000 SQF or applied quantity whichever is less
15	EUROSINTAN EVQ		

16	EUROSINTAN OXI		
11	Roda Wax K 619/N	Wax/Fatty oil	25Kg/1000 SQF or applied quantity whichever is less
18	EUROIL 5158		
12	Roda Lite White 07	pigment	10.Kg/1000 SQF or applied quantity whichever is less
5	Magnopal TGR	Polymeric Retaining Agent	50Kg/1000 SQF or applied quantity whichever is less
6	Sellazol MI		
7	Magnopal PS-N		
9	Roda Pur 5427/N	Polymeric binder	10Kg/1000 SQF or applied quantity whichever is less
10	Roda Pur K 8727/F		
4	Invaderm LU	Dyeing Auxillary	04 Kg/1000 SQM or applied quantity whichever is less
8	Roda Feel KTA 950	Touch modifier	1 Kg/1000 SQF or applied quantity whichever is less
13	SINCAL DR	Cationic Aliphatic amine	5 Kg/1000 SQF or applied quantity whichever is less
20	Peramit LSW	Permit LSW	Deleted (not available in SION-G7)
22	Sirial TIS	Trisopropylsilane	Deleted (not available in SION-G7)

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	36 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005268AM25
RA File Number	05AX04002292 AM23
Licence No and Date	0511015709/09/11/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage. 2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories. 3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design. The case stands deferred.	

Case No.	37 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005269AM25
RA File Number	05AX04002351 AM23
Licence No and Date	0511016316/12/12/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete	

information even after submitting review of their rejection. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. To give Dimension size of the bag and to give CAD/CAD of each type of fabric and accordingly to calculate the requirement to raw materials, indicating Net content and wastage.
2. Drawing, design/ photograph, highlighting and marking fabric, leather and accessories.
3. Justification of high wastage of PU leather and to indicate the function of each import item in the export item and to give indigenous item, if any in Appendix 4E Table giving its photograph with Drawing/ Design.

The case stands deferred.

Case No.	38 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004476AM25
RA File Number	05AX04002713 AM23
Licence No and Date	0511016409/15/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRTS FULL SLEEVE MFD OF 100% COTTON WOVEN YARN DYED FABRIC GSM 180+/-10% STYLE NO. OT232PFS121	2468 NOS	100% COTTON WOVEN YARN DYED FABRIC WIDTH 53 inch GSM 180+/- 10%	6787 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	39 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004477AM25
RA File Number	05AX04002689 AM23
Licence No and Date	0511016410/15/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRTS FULL SLEEVE MFD OF 100% COTTON SLUB STAIN WOVEN DYED FABRIC GSM 292+/-10% STYLE NO. OT234PFS68	714 NOS	100% COTTON SLUB STAIN WOVEN DYED FABRIC WIDTH 54" GSM 292+/-10%	1963 SQM

Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004477AM25
RA File Number	05AX04003102 AM23
Licence No and Date	0511016976/23/01/2023

Norms Committee Decision:

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical

authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Leather Belt - width 35mm - Finish Size 45 to 57 inch	46500 PCS	COW CRUST LEATHER (relevant thickness)	24395.146 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			METAL BUCKLE (relevant quality & size)	Net + 1% or applied Qty. whichever is less
			Paper Hangtag	Net + 1% or applied Qty. whichever is less
2	Leather Belt - width 30mm - Finish Size 41 to 49 inch	20000 PCS	COW CRUST LEATHER (relevant thickness)	7935.531 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			METAL BUCKLE (relevant quality & size)	Net + 1% or applied Qty. whichever is less
			Paper Hangtag	Net + 1% or applied Qty. whichever is less
3	Leather Belt - width 38mm - Finish Size 45 to 57 inch	28500 PCS	COW CRUST LEATHER (relevant thickness)	16233.452 SQF
			PU Label	Net + 1% or applied Qty. whichever is less
			METAL BUCKLE (relevant quality & size)	Net + 1% or applied Qty. whichever is less

			Paper Hangtag	Net + 1% or applied Qty. whichever is less
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	41 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006735AM25
RA File Number	04AX04000221 AM24
Licence No and Date	0411005584/22/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has submitted the details of chemicals and other inputs given are not matching with the license import items. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the correct inputs details in the table exactly as per the licence import items description and serial numbers as the inputs given in the table (for comparison with SION) are not matching with the description and serial number indicated in the licence. The case stands deferred.	

Case No.	42 / NC/5/MEET/Jul/202526/6
Case Status	Case Rejected
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004715AM25
RA File Number	05AX04001228 AM24
Licence No and Date	0511020170/01/08/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202324/14 date 28/08/2023 and now, the firm has requested for review of their case, but firm did not provide the proper justification for higher requirement. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	43 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SANKALP SAFETY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00000218AM26
RA File Number	03AX04002073 AM24
Licence No and Date	0311026113/08/08/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER WEB SLINGS	91428 KGS	INDUSTRIAL POLYESTER HIGH TENACITY YARN	96000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	44 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004960AM25

RA File Number	06AX04000296 AM24
Licence No and Date	0611002395/29/12/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted details as sought by Norm Committee. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to appear for the personal hearing to clarify the above matter. The case stands deferred.	

Case No.	45 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00006925AM25			
RA File Number	04AX04000840 AM24			
Licence No and Date	0411006672/04/01/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Jul/202425/10 date 14/08/2024. However, due to typographical error, the UOM of import quantity was not mentioned in the minutes of the above said meeting.				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended per pair
1	100% NOMEX (META ARAMIDE) FABRIC MENS FULL SHOES (STYLE: AIR SPEED - STI-B-23366 & STI-B-23369)	1 PRS	KNITTED NOMEX 100 % NOMEX META ARAMIDE FABRIC 59 INCH WIDTH 240 GSM REF 3000 FILAMENT BLACK	0.169 SQM
			FOAM FIRE RETARDANT 1 POINT 5 X 2 m HR50 THICKNESS 6 mm 226 SHEETS54	0.340 SQM

2	100% NOMEX (META ARAMIDE) FABRIC MENS FULL SHOES (STYLE: AIR SPEED - STI-B-23367)	1 PRS	INTERLOCK 100 % META ARAMIDE FABRIC 63 INCH WIDTH 240 GSM REF MARAMIDIK240 BLACK	0.288 SQM
			THREAD IN NOMEX 100 % ARAMIDE SIZE 40 FOR 4 NATURAL	25 MTR
			HOLOGRAM LABELS FIA	Net to Net
			SYNTHETIC SOLE SHEET MADE OF STYRENE BUTADENE RUBBER THICKNESS 4 MM 128 SHEET OF 0 POINT 84 X 1 POINT 34 m	0.072 SQM
			RUBBER EVA FOR HEEL FOR SHOES	0.015 SQM
			BRAID IN 100 % META ARAMIDE IN BLACK	Net to Net
			KNITTED NOMEX 100 % NOMEX META ARAMIDE FABRIC 59 INCH WIDTH 240 GSM REF 3000 FILAMENT WHITE	0.198 SQM
			FOAM FIRE RETARDANT 1 POINT 5 X 2 m HR50 THICKNESS 6 mm 226 SHEETS	0.340 SQM
			INTERLOCK 100 % META ARAMIDE FABRIC 63 INCH WIDTH 240 GSM REF MARAMIDIK240 BLACK	0.259 SQM
			THREAD IN NOMEX 100 % ARAMIDE SIZE 40 FOR 4 NATURAL	25 MTR

			HOLOGRAM LABELS FIA	Net to Net
			SYNTHETIC SOLE SHEET	0.07
			MADE OF STYRENE	SQM
			BUTADIENE RUBBER	
			THICKNESS 4 MM 128	
			SHEET OF 0 POINT 84 X 1	
			POINT 34 m	
			RUBBER EVA FOR HEEL	0.015
			FOR SHOES	SQM
			BRAID IN 100 % META	Net to Net
			ARAMIDE IN BLACK	
3	FULL SHOES MENS made of SUEDE & GRAIN LEATHER CONTAINING INTERLOCK 100% META ARAMIDE FABRIC, SYNTHETIC SOLE SHEET	1 PRS	INTERLOCK 100 PERCENTAGE META ARAMIDE FABRIC 63 INCH WIDTH 240 GSM REF MARAMIDIK240 BLACK	0.340 SQM
			FOAM FIRE RETARDANT 1 POINT 5 X 2 m HR50 THICKNESS 6 mm 226 SHEETS	0.340 SQM
			FOAM FIRE RETARDANT 1 POINT 8 X 2 POINT 1 m RX69 THICKNESS 8 mm	0.046 SQM
			THREAD IN NOMEX 100 % ARAMIDE SIZE 40 FOR 4 NATURAL	25 MTR
			HOLOGRAM LABELS FIA	Net to Net

			SYNTHETIC SOLE SHEET MADE OF STYRENE BUTADIENE RUBBER THICKNESS 4 MM 128 SHEET OF 0 POINT 84 X 1 POINT 34 m	0.07 SQM
			RUBBER EVA FOR HEEL FOR SHOES	0.015 SQM
			BRAID IN 100 % META ARAMIDE IN BLACK	Net + 1%
4	FULL SHOES MENS made of SUEDE % GRAIN LEATHER CONTAINING INTERLOCK 100% META ARAMIDE FABRIC, SYNTHETIC SOLE SHEET	1 PRS	INTERLOCK 100 PERCENTAGE META ARAMIDE FABRIC 63 INCH WIDTH 240 GSM REF MARAMIDIK240 RED	0.340 SQM
			FOAM FIRE RETARDANT 1 POINT 5 X 2 m HR50 THICKNESS 6 mm 226 SHEETS	0.340 SQM
			FOAM FIRE RETARDANT 1 POINT 8 X 2 POINT 1 m RX69 THICKNESS 8 mm	0.046 SQM
			THREAD IN NOMEX 100 % ARAMIDE SIZE 40 FOR 4 NATURAL	25 MTR
			HOLOGRAM LABELS FIA	Net to Net
			SYNTHETIC SOLE SHEET MADE OF STYRENE BUTADIENE RUBBER THICKNESS 4 MM 128	0.07 SQM

SHEET OF 0 POINT 84 X 1
POINT 34 m

RUBBER EVA FOR HEEL 0.015
FOR SHOES SQM

RAID IN 100 % META Net +1%
ARAMIDE IN BLACK

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	46 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004811AM25
RA File Number	05AX04003184 AM24
Licence No and Date	0511023094/05/01/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 55% COTTON 45%VISCOSE WOVEN DYED FABRIC GSM 161+/-10% AND 60% CUPRO 40% COTTON WOVEN DYED LINING GSM 116+/-10%	1002 NOS	55% COTTON 45%VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 161	2204 SQM

WITH 53% COTTON 40% WOOL 6% NYLON 1% ELASTANE Y/D KNITTED RIBS USED IN ONE NOS(1 COLLAR + 2 CUFF +1 BOTTOM) (STYLE-OO243S03)		(+/-10%)		
		60% CUPRO 40% COTTON WOVEN DYED LINING	1673.340	
		WIDTH 56 INCH GSM 116 (+/-10%)		SQM
		53% COTTON 40% WOOL 6% NYLON 1% ELASTANE YARN DYED	1002	PCS
		KNITTED COLLAR RIB (SIZE-6"X25")		
		53% COTTON 40% WOOL 6% NYLON 1% ELASTANE YARN DYED	2004	PCS
		KNITTED CUFF RIB (SIZE- 7.25"X13.5")		
		53% COTTON 40% WOOL 6% NYLON 1% ELASTANE YARN DYED	1002	PCS
		KNITTED BOTTOM RIB (SIZE-7.25"X52")		
2	GENTS JACKET MADE OF 55% COTTON 45% VISCOSE WOVEN DYED FABRIC GSM 161 +/-10% AND 60% CUPRO 40% COTTON WOVEN DYED LINING GSM 116 +/-10% WITH 53% COTTON 40% WOOL 6% NYLON 1% ELASTANE Y/D KNITTED RIBS USED IN ONE NOS(1 COLLAR + 2 CUFF +1 BOTTOM) (STYLE-O243SY03R)	1126 NOS	55% COTTON 45% VISCOSE WOVEN DYED FABRIC WIDTH 56 INCH GSM 161 (+/-10%)	2792 SQM
			60% CUPRO 40% COTTON WOVEN DYED LINING WIDTH 56 INCH GSM 116 (+/-10%)	2151.79 SQM
			53% COTTON 40% WOOL 6% NYLON 1% ELASTANE YARN DYED	1126 PCS
			KNITTED COLLAR RIB (SIZE-6"X25")	

53% COTTON 40%WOOL 6%
 NYLON 1% ELASTANE
 YARN DYED

2252
 PCS

KNITTED CUFF RIB (SIZE-
 7.25"X13.5")

53% COTTON 40%WOOL 6%
 NYLON 1% ELASTANE
 YARN DYED

1126
 PCS

KNITTED BOTTOM RIB
 (SIZE-7.25"X52")

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	47 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00004812AM25
RA File Number	05AX04003206 AM24
Licence No and Date	0511023132/09/01/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now, the firm has requested for review of their norms and has submitted the relevant documents. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty.
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				Recommended
1	1016	100%VISCOSE WOVEN PRINTED FABRIC		
	NOS	WIDTH 49 INCH GSM 66 (+/-10%)	2779.776	SQM
LADIES DRESS MADE OF 100%VISCOSE WOVEN PRINTED FABRIC GSM 66(+/-10%) AND 100%NYLON KNITTED LACE FABRIC GSM 66(+/-10%) (STYLE NO- LUCIA KORA DRESS)				
		100%NYLON KNITTED LACE FABRIC WIDTH 57 INCH GSM 66(+/-10%)	962.152	SQM
2	893	100%VISCOSE WOVEN PRINTED FABRIC	1818.148	
	NOS	WIDTH 49 INCH GSM 66 (+/-10%)		SQM
LADIES TOP MADE OF 100%VISCOSE WOVEN PRINTED FABRIC GSM 66(+/-10%) AND 100%NYLON KNITTED LACE FABRIC GSM 66(+/-10%) (STYLE NO- FLORENCE KORA TOP)				
		100%NYLON KNITTED LACE FABRIC	559.018	
		WIDTH 57 INCH GSM 66 (+/-10%)		SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	48 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	AAR ZED SHOES
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006681AM25
RA File Number	04AX04000902 AM24
Licence No and Date	0411006814/01/02/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination and furnishing comments of the concerned technical authority.	

The case stands deferred.

Case No.	49 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	AAR ZED SHOES
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006683AM25
RA File Number	04AX04000901 AM24
Licence No and Date	0411006813/01/02/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	50 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	SHOBIKAA IMPEX PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00006698AM25			
RA File Number	32AX04000053 AM25			
Licence No and Date	3211006710/01/05/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BED NET WARP KNIT FABRICS MADE FROM 100% POLYESTER YARN	24458 KGS	100% POLYESTER FDY (Fully Drawn Yarn) 100D/36F RW SD AA GRADE	24480 KGS

			PIRATE 240 G/L	641 KGS
			FENDONA 10 SC LLIN	723 KGS
			FENDOZIN BINDER	2221 KGS
			FENDOZIN C	59 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	51 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GEOQUEST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00000867AM25
RA File Number	05AX04000466 AM25
Licence No and Date	0511025688/22/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GEO STRAP (TEXTILE YARN COATED WITH PLASTIC, EXPORT ITEM CONTAINING 192000 KG IMPORTED HIGH TENCITY POLYESTER FILAMENT YARN/ HIGH	369200KGS	HIGH TENCITY POLYESTER FILAMENT YARN/ HIGH TENACITY LOW ELONGATION YARN 2000D/384F G2014H ,AA-GRADE	192000 KGS

	TENACITY LOW ELONGATION YARN 2000D/384F G2014H ,AA-GRADE)			
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	52 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00005794AM25
RA File Number	05AX04000976 AM25
Licence No and Date	0511026281/24/06/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	53 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	J B ECOTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00002262AM25
RA File Number	52AX04000122 AM25
Licence No and Date	5211009192/01/08/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	54 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00002884AM25
RA File Number	30AX04000295 AM25
Licence No and Date	3011005711/06/09/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	55 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	QUALIPACK PACKAGINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00003105AM25
RA File Number	56AX04000198 AM25
Licence No and Date	5611003222/17/09/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	56 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	ESSEN SPECIALITY FILMS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM REVIW00006968AM25			
RA File Number	24AX04000259 AM25			
Licence No and Date	2411003880/18/09/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	ARTIFICIAL FLOWER, FOLIAGE AND FRUIT AND PARTS THEREOF Content of (1)- Woven Fabrics of Synthetic Filament Yarn 60 GSM - 290910 Mtr (2)- LDPE Granules- 13000 kgs (3)- HDPE Granules- 27300 kgs	65000 KGS	Woven Fabrics of Synthetic Filament Yarn 60 GSM TO 80 GSM	320000 KGS
			LDPE Granules	13650 KGS
			HDPE Granules	28665 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	57 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00003220AM25
RA File Number	30AX04000316 AM25
Licence No and Date	3011005791/23/09/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.	
The case stands deferred.	

Case No.	58 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	AFFAN SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006944AM25
RA File Number	04AX04000558 AM25
Licence No and Date	0411008281/24/09/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

Export Item No. 1: MENS SHOE UPPER MADE OF COW LEATHER(Article No.6B84.22)

Qty: 6110 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
1	COW FINISHED LEATHER (COW FINISHED) LEATHER (thickness 1.4 to 2 mm)	2.20 SQF
2	HOOKS & RIVETS(HOOKS & RIVETS)	Net +1% or applied quantity whichever is less

Export Item No. 2: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.59.2)

Qty: 945 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
3	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 3: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B40.59.2)

Qty: 1595 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
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4	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF
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Export Item No. 4: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.61.2)

Qty: 2065 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
5	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	1.90 SQF

Export Item No. 5: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.63.2)

Qty: 1215 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
6	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 6: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B40.63.2)

Qty: 6410 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
7	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 7: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B42.64.2)

Qty: 2330 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
8	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 8: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B67.26)

Qty: 1135 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
9	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 9: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 6B84.20)

Qty: 11865 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
10	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF
11	HOOKS & RIVETS(HOOKS & RIVETS)	Net +1% or applied quantity whichever is less

Export Item No. 10: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B40.21.2)

Qty: 1830 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
12	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 11: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.21.2)

Qty: 6580 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
13	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF
14	EYELETS	Net +1% or applied quantity whichever is less

Export Item No. 12: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.23.2)

Qty: 690 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
15	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

16	EYELETS	Net +1% or applied quantity whichever is less
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Export Item No. 13: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B40.23.2)

Qty: 2580 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
17	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 14: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B40.17.2)

Qty: 250 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
18	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 15: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A02.20)

Qty: 650 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
19	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 16: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8B02.20)

Qty: 920 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
20	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 17: MENS SHOE UPPER MADE OF COW LEATHER(Article No. 8A40.60.2)

Qty: 1235 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
21	COW FINISHED LEATHER(COW FINISHED LEATHER) (thickness 1.4 to 2 mm)	2.20 SQF

Export Item No. 18: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A00.20.2)

Qty: 2370 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
22	MICROSUEDE (thickness 1.8 to 2 mm)	0.20 SQM

Export Item No. 19: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A00.22)

Qty: 650 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
23	MICROSUEDE (thickness 1.8 to 2 mm)	0.20 SQM

Export Item No. 20: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A11.21)

Qty: 1140 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
24	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
25	EYELETS (EYELETS)	Net +1% or applied quantity whichever is less

Export Item No. 21: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A11.21.3)

Qty: 1295 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
26	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 22: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A11.23)

Qty: 1325 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
27	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
28	EYELETS (EYELETS)	Net +1% or applied quantity whichever is less

Export Item No. 23: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A11.30)

Qty: 2840 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
29	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
30	EYELETS (EYELETS)	Net +1% or applied quantity whichever is less

Export Item No. 24: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A11.31)

Qty: 2540 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
31	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 25: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A75.20)

Qty: 1430 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
32	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 26: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A81.50)

Qty: 1960 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
33	MICROSUEDE (thickness 1.8 to 2 mm)	0.20 SQM

Export Item No. 27: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A86.00)

Qty: 26800 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
34	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 28: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A86.07)

Qty: 1625 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
35	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 29: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A86.13)

Qty: 4660 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
36	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 30: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A97.10)

Qty: 1270 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
37	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
38	HOOKS & RIVETS	Net +1% or applied quantity whichever is less

Export Item No. 31: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8A97.11)

Qty: 830 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
39	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
40	HOOKS & RIVETS	Net +1% or applied quantity whichever is less

Export Item No. 32: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8B00.20.2)

Qty: 3410 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
41	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 33: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8B11.23)

Qty: 650 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
42	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM

Export Item No. 34: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8B86.00)

Qty: 4380 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
43	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
44	HOOKS & RIVETS	Net +1% or applied quantity whichever is less

Export Item No. 35: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8B86.07)

Qty: 280 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
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45	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
46	HOOKS & RIVETS	Net +1% or applied quantity whichever is less

Export Item No. 36: MENS SHOE UPPER MADE OF MICROSUEDE(Article No. 8B97.12)

Qty: 1840 PRS

Import Items:

S. No.	Item Description	Qty. recommended per pair
47	MICROSUEDE (thickness 1.8 to 2 mm)	0.2044 SQM
48	HOOKS & RIVETS	Net +1% or applied quantity whichever is less

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	59 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM REVIW00006639AM25
RA File Number	03AX04003560 AM25
Licence No and Date	0311038030/17/10/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has amended the license width of 2nd input under export as well as imports from 44 inches to 59 inches and have requested to allow the same. With the increase in width of the fabric input quantity to be allowed will reduce. As the firm has requested for the input in terms of meters, they have to proportionately reduce the per piece requirement of input for their export product- be Basic liner. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may asked to submit the Clarification the same.

The case stands deferred.

Case No.	60 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00003722AM25
RA File Number	30AX04000377 AM25
Licence No and Date	3011005917/18/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	61 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00003744AM25
RA File Number	03AX04003204 AM25
Licence No and Date	0311038090/21/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export 10 different type of garments and is claiming all the items except export serial number 4 & 5 on repeat basis of its earlier Authorization No. 0311026843, dated 01/09/2023. Firm has not submitted CADs, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	62 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00004341AM25
RA File Number	30AX04000452 AM25
Licence No and Date	3011006083/25/11/2024
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.

The case stands deferred.

Case No.	63 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SHREE TIRUPATI BALAJEE AGRO TRADING COMPANY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00004486AM25
RA File Number	56AX04000371 AM25
Licence No and Date	5611003434/02/12/2024
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority.	
The case stands deferred.	

Case No.	64 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SSG FURNISHING INDIA LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00005900AM25
RA File Number	05AX04003568 AM25
Licence No and Date	0511030600/28/01/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Difference in six types of export item with clear photographs, drawing and design. 2. To indicate technical specifications of each Import items including GSM of fabric and also details of import item-component in S. No.3 to 6 with photographs. 3. CAD of Fabric of each export item indicating calculation of requirement of fabric and also justify the 30% wastage claimed in Component in Import S. No.3 to 6/ 4. To indicate imported and indigenous items in 4 E, separately for each export item.	
The case stands deferred.	

Case No.	65 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	VIRAJ SYNTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006047AM25
RA File Number	06AX04000475 AM25
Licence No and Date	0611003364/06/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	66 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006632AM25			
RA File Number	07AX04002046 AM25			
Licence No and Date	0711013856/10/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Anoraks (Style No.110576) Made of 100% Polyester PU Coated Printed Woven Fabric GSM 246	21610 NOS	100% Polyester PU Coated Printed Woven Fabric GSM 246	75202.800 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RKM INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006655AM25
RA File Number	13AX04000406 AM25
Licence No and Date	1311003756/12/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	68 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006656AM25			
RA File Number	07AX04002045 AM25			
Licence No and Date	0711013884/12/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN MEN JACKET (INNER-OUTER) MADE 100% POLYESTER 123 GSM, 100% NYLON 128 GSM, 100%	35000 NOS	100% POLYESTER WOVEN FABRIC WITH DWR, PU WHITE LAMINATED, DOWN PROOF COATED, WIDTH 56 INCHES, GSM 123	74690 SQM

POLYESTER 70 GSM STYLE 4963	100% NYLON DOBBY WOVEN FABRIC, WITH PU WHITE LAMINATED WATER PROOF COATED, WIDTH 58 INCHES, GSM 128	83650 SQM
	100% NYLON 210T TAFFETA LINING FABRIC, WIDTH 60 INCHES, GSM 72	96005 SQM
	100% NYLON FLAT, WR CLEAR COATED TAFFETA FABRIC, WIDTH 59 INCHES, GSM 71	34615 SQM
	100% POLYESTER MESH KNITTED FABRIC, WIDTH 60 INCHES, GSM 80	5110 SQM
	100% POLYESTER TRICOT KNITTED FABRIC, WIDTH 60 INCHES, GSM 215	1960 SQM
	100% POLYESTER TRICOT FABRIC, WIDTH 60 INCHES, GSM 80	14700 SQM
	100% Polyester, DWR Coated, Downproof Woven Fabric,width 58 inches, GSM 70	110670 SQM
	100% Polyester, Wind Breaker, OHR Foil Printted, Downproof Lining Fabric, Width 56 Inches, GSM 75	83650 SQM
	100% Polyester, Tricot Knitted Fabric, Width 60 Inches, GSM 215	3500 SQM
	100% Polyester, Tricot Knitted Fabric, Width 60 Inches, GSM 75	14700 SQM
	100% Polyester,Mesh Lining Fabric, Width 60 Inches, GSM 80	5775 SQM
	100% Polyester Wadding , Width 60 Inches,	1680

			GSM 80	SQM
			100% Recycled Polyester Synthetic Down (Wadding)	7560 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	69 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	BEST TECH CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006664AM25
RA File Number	32AX04000802 AM25
Licence No and Date	3211008578/12/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	70 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006670AM25
RA File Number	05AX04004268 AM25
Licence No and Date	0511031323/12/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES HOODED PULLOVER MADE OF 60% COTTON 40% RECYCLE POLYESTER YARN DYED KNIT FABRIC GSM 240+/-10% AND 60% COTN 40% RECYCLE POLY YARN DYED KNIT FABRIC GSM 120+/-10% AND 60% COTN 40% RECYCLE POLY YARN DYED KNIT FABRIC GSM 325+/-10% STYLE NO. 152F1378	1500 NOS	Fabric to be used in the Garment 60% COTTON 40% RECYCLED POLYESTER YARN DYED KNITTED FABRIC GSM 240+/-10%	5175 SQM
			Fabric to be used in the Garment 60% COTTON 40% RECYCLED POLYESTER YARN DYED KNITTED FABRIC GSM 120+/-10%	240 SQM
			Fabric to be used in the Garment 60% COTTON 40% RECYCLED POLYESTER YARN DYED KNITTED FABRIC GSM 325+/-10%	1050 SQM
2	LADIES SKIRT MADE OF 100% POLYESTER DYED WOVEN FABRIC GSM 90+/-10% STYLE NO. 125078	903 NOS	Fabric to be used in the Garment 100% POLYESTER DYED WOVEN FABRIC GSM 90+/-10%	5057 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	71 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006671AM25
RA File Number	05AX04004257 AM25
Licence No and	0511031327/12/03/2025

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BOYS TROUSER MADE OUT OF 100% NYLON DYED WOVEN FABRIC GSM 110(+/-10%) WIDTH 58 (+/-10%)	14836 NOS	100% NYLON DYED WOVEN FABRIC GSM 110(+/-10%) WIDTH 58 (+/-10%)	26417 SQM
2	GIRLS TROUSER MADE OUT OF 68% COTTON 30% POLYESTER 2% SPANDEX DYED WOVEN FABRIC GSM 255(+/-10%) WIDTH 54 (+/-10%)	5438 NOS	68% COTTON 30% POLYESTER 2% SPANDEX DYED WOVEN FABRIC GSM 255(+/-10%) WIDTH 54 (+/-10%)	7180 SQM
3	MENS TROUSER MADE OUT OF 67% COTTON 31%POLYESTER 2% SPANDEX DYED WOVEN FABRIC GSM 210(+/-10%) WIDTH 58 (+/-10%)	8280 NOS	67% COTTON 31% POLYESTER 2% SPANDEX DYED WOVEN FABRIC GSM 210(+/-10%) WIDTH 58 (+/-10%)	22690SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	72 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006672AM25
RA File Number	05AX04004262 AM25
Licence No and Date	0511031328/12/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for	

fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. 156F1055, L/S	2500 NOS	Fabric to be used in the Garment 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10%	6875 SQM
2	LADIES TROUSER MADE OF 55% LINEN 45% VISCOSE BLEACHED WOVEN FABRIC GSM 190+/-10% STYLE NO. 156F1055, L/S	4500 NOS	Fabric to be used in the Garment 55% LINEN 45% VISCOSE BLEACHED WOVEN FABRIC GSM 190+/-10%	12375 SQM
3	LADIES TROUSER MADE OF 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. 156F1056	1500 NOS	Fabric to be used in the Garment 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10%	4275 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	73 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006673AM25
RA File Number	07AX04002056 AM25
Licence No and Date	0711013887/12/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BARN WOVEN JACKET (MEN) MADE OF 66% COTTON 34% POLYESTER GSM 260, 100% COTTON, WITH LINING, STYLE 132J0823	120000 NOS	66% Cotton 34% Polyester Wax Coated Woven Fabric, width 58 Inches, GSM 260	366507.240 SQM
			100% Cotton Corduroy Fabric, Width 57 Inches, GSM 290	30128.100 SQM
			100% POLYESTER 300T TAFETTA LINING FABRIC, WIDTH 58INCHES, GSM 68	247541.100 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	74 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SUNTECH GEOTEXTILE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006678AM25
RA File Number	50AX04000159 AM25
Licence No and Date	5011001907/13/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. As per appendix 4E wastage indicated as 2 %.While as per application quantity of import wastage is 5.2 %. Please clarify. The case stands deferred.	

Case No.	75 / NC/5/MEET/Jul/202526/6
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Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006679AM25
RA File Number	05AX04004280 AM25
Licence No and Date	0511031340/13/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OUT OF 100% POLYESTER FOILPRINT WOVEN FABRIC GSM 72(+/-10%) WIDTH 58 (+/-10%)	2338 NOS	100% POLYESTER FOILPRINT WOVEN FABRIC GSM 72 (+/-10%) WIDTH 58 (+/-10%)	12987 SQM
2	LADIES DRESS MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 75(+/-10%) WIDTH 54 (+/-10%)	1991 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 75 (+/-10%) WIDTH 54 (+/-10%)	11254 SQM
3	LADIES SKIRT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 220(+/-10%) WIDTH 57 (+/-10%)	4112 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 220 (+/-10%) WIDTH 57 (+/-10%)	17272 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	76 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006694AM25
RA File Number	02AX04000800 AM25
Licence No and	0211008350/17/03/2025

Date				
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	OVERALL MADE OF 100% COTTON FABRIC 230 GSM 10%+/-	10000 NOS	Fabric 100% COTTON 230 GSM 10%+/- WIDTH 1.45 MTRS	40500 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	77 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	CENTURY OVERSEAS			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006703AM25			
RA File Number	05AX04004307 AM25			
Licence No and Date	0511031387/17/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN BLAZER (made from 74% Polyester,18% viscose,7% elastomultiester,	3620	74% Polyester,18% viscose, 7% elastomultiester, 1% elastane	10353

	1% elastane Knitted Dyed Fabric, GSM = 240 +/-10%) Style: Women's Blazer	PCS	Knitted Yarn Dyed Fabric = GSM 240 +/- 10%, Width = 63" (2626 kgs.)	SQM
2	MENS BLAZER (made from 74% Polyester,18% viscose,7% elastomultiester, 1% elastane Knitted Dyed Fabric, GSM = 240 +/-10%) Style: Men's Blazer	400 PCS	74% Polyester,18% viscose,7% elastomultiester, 1% elastane Knitted Yarn Dyed Fabric = GSM 240 +/- 10%, Width = 63" (330 kgs.)	1324 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	78 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006718AM25
RA File Number	03AX04006181 AM25
Licence No and Date	0311042227/18/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the weight of export item and import item number 2. 2. Please submit the material balance sheet taking in to account weight of indigenous Input. 3. Please submit the manufacture process in detail justifying 5 % wastage. The case stands deferred.	

Case No.	79 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006721AM25
RA File Number	05AX04004183 AM25
Licence No and Date	0511031410/18/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the committee, it decided that the firm may be asked to submit the following information:

1. The size/dimension of bag and to give CAD/CAM of each type of fabric and accordingly to calculate the requirement of raw material.
2. Drawing, design/photograph, highlighting and marking fabric, leather and accessories.
3. The function of each import item in the export item and to indicate indigenous item, if any in appendix 4E table.

The case stands deferred.

Case No.	80 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006723AM25
RA File Number	05AX04004230 AM25
Licence No and Date	0511031415/18/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 100% COTTON PRINTED WOVEN FABRIC GSM 110+/-10% STYLE NO. 778164-P, 781550	9383 NOS	Fabric to be used in the Garment 100% COTTON PRINTED WOVEN FABRIC GSM 110+/- 10%	51607 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	81 / NC/5/MEET/Jul/202526/6
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Case Status	Case Approved
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006727AM25
RA File Number	32AX04000801 AM25
Licence No and Date	3211008602/18/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES SET (TOP +PANT) MADE OF 73 % BCI COTTON 27% POLYESTER KNIT RIB VELOUR IN SOLID DYED KNITTED FABRIC, WEIGHT :260 GSM, WIDTH : 62 INCH	2405 NOS	73 % BCI COTTON 27% POLYESTER KNIT RIB VELOUR IN SOLID DYED KNITTED FABRIC WEIGHT :260 GSM, WIDTH : 62 INCH	2131 SQM
2	BABIES SET (TOP +PANT) MADE OF 100 % POLYESTER FAKE FUR IN SOLID DYED KNITTED FABRIC, WEIGHT 280 GSM,WIDTH 59 INCH.	5900 NOS	100% POLYESTER FAKE FUR IN SOLID DYED KNITTED FABRIC WEIGHT 280 GSM,WIDTH 59 INCH	5196 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	82 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006747AM25
RA File Number	05AX04004327 AM25

Licence No and Date	0511031456/19/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS SHIRT (HALF SLEEVE) MADE OF 100%LYOCELL WOVEN DYED FABRIC GSM 200(+/-10%) (STYLE-ESPINO)	1709 NOS	100%LYOCELL WOVEN DYED FABRIC WIDTH 54 INCH GSM 200(+/-10%)	4785.200 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	83 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	R R TRENDS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006751AM25			
RA File Number	05AX04004287 AM25			
Licence No and Date	0511031469/19/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Kaftan (made from 65% Polyester 35% Lurex Knitted Fabric, GSM = 55 +/-	2000	Ladies Kaftan (made from 65% Polyester 35% Lurex Knitted	5325

	10%) Style - Gold Shimmer-KFTN-BRREVAV60	PCS	Fabric, GSM = 55 +/- 10%) Style - Gold Shimmer-KFTN-BRREVAV60	SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	84 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SAHANA CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006755AM25
RA File Number	32AX04000810 AM25
Licence No and Date	3211008616/19/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	85 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006761AM25
RA File Number	07AX04002095 AM25
Licence No and Date	0711013954/19/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MEN'S SHIRT JACKET MADE UP OF 100% POLYESTER WOVEN FABRIC GSM 201 WITH LINING AND POLYWADDING STYLE D37324	11535 NOS	100% POLYESTER, BACK PU COATED HOUNDSTOOTH YARN DYED WOVEN FABRIC, WIDTH 57 INCHES, GSM 201	38306.560 SQM
			100% POLYESTER TWILL WOVEN LINING FABRIC, WIDTH 57 INCHES, GSM 70	32544.920 SQM
2	WOVEN MEN'S SHIRT JACKET MADE UP OF 43% WOOL 52% POLYESTER 5% OTHER FIBERS, GSM 430, STYLE D61857	8230 NOS	43% WOOL, 52% POLYESTER, 5% OTHER FIBERS, TWILL YARN DYED WOVEN FABRIC, WIDTH 56 INCHES, GSM 430	33857.760 SQM
			100% POLYESTER, TWILL WOVEN LINING FABRIC, WIDTH 57 INCHES, GSM 70	24393.600 SQM
			100% POLYESTER, SHERPA LINING FABRIC, WIDTH 55 INCHES, GSM 650	1064.370 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006796AM25
RA File Number	07AX04002113 AM25
Licence No and Date	0711013976/21/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical	

authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Shorts (Style No.228T1100) Made of 89% Polyester 11% Elastane Dyed Woven Fabric GSM 157	1380 NOS	89% Polyester 11% Elastane Dyed Woven Fabric GSM 157	1462.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	87 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006827AM25
RA File Number	05AX04004357 AM25
Licence No and Date	0511031527/24/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 100% VISCOSE PRINTED WOVEN FABRIC GSM 95+/-10% STYLE NO. CN603, 237082 F25, CN844, 236881 F25	2335 NOS	Fabric to be used in the Garment 100% VISCOSE PRINTED WOVEN FABRIC GSM 95+/-10%	15037 SQM
2	LADIES SKIRT MADE OF 100% VISCOSE	459	Fabric to be used in the Garment	1680

	PRINTED WOVEN FABRIC GSM 95+/-10% STYLE NO. 240428 F25	NOS	100% VISCOSE PRINTED WOVEN FABRIC GSM 95+/-10%	SQM
3	LADIES DRESS MADE OF 100% VISCOSE DYED WOVEN FABRIC GSM 95+/-10% STYLE NO. 237079 F25	470 NOS	Fabric to be used in the Garment 100% VISCOSE DYED WOVEN FABRIC GSM 95+/-10%	2688 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	88 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006828AM25
RA File Number	05AX04004349 AM25
Licence No and Date	0511031528/24/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 350(+/-10%) WIDTH 57 (+/-10%)	5180 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 350(+/-10%) WIDTH 57 (+/-10%)	12594 SQM
2	NA-LADIES TROUSER MADE OUT OF 100% VISCOSE DYED WOVEN FABRIC GSM 132(+/-10%) WIDTH 54 (+/-10%) LADIES TROUSER MADE OUT OF 100%	1200 NOS	100% VISCOSE DYED WOVEN FABRIC GSM 132(+/-10%) WIDTH 54 (+/-10%)	3324 SQM

	VISCOSE DYED WOVEN FABRIC GSM 132(+/-10%) WIDTH 54 (+/-10%)			
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	89 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006829AM25
RA File Number	05AX04004358 AM25
Licence No and Date	0511031529/24/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has indicated 2 exports products, each full sleeve ladies shirt. The firm has submitted one CAD, image and measurement chart for one input. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD,Image and measurement chart for both products specifically. The case stands deferred.	

Case No.	90 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006869AM25			
RA File Number	05AX04004393 AM25			
Licence No and Date	0511031568/25/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	LADIES PYJAMA SET (STYLE NO. 2720320962) OF 55% LINEN 45% VISCOSE WOVEN YARN DYED FABRIC GSM 160 (TOLERANCE + OR - 10%)	6800 NOS	55% LINEN 45% VISCOSE WOVEN YARN DYED FABRIC GSM 160 (TOLERANCE + OR - 10%)	33255 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006870AM25
RA File Number	07AX04002130 AM25
Licence No and Date	0711013998/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	21942 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	63632 SQM
2	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Printed Woven Fabric With DWR Finish GSM 275	7562 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	21930 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006871AM25
RA File Number	07AX04002126 AM25
Licence No and Date	0711014000/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	12850 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	37265 SQM
2	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	1908 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	5533 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00006872AM25
RA File Number	07AX04002123 AM25
Licence No and Date	0711014002/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.M651) Made of 2.45 SQM of 92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251 And 0.09 SQM of 100% Nylon Dyed Woven Fabric With DWR Finish GSM 370	37695 NOS	92% Nylon 8% Spandex Dyed Woven Fabric With DWR Finish GSM 251	92352.750 SQM
			100% Nylon Dyed Woven Fabric With DWR Finish GSM 370	3392.550 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	94 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006873AM25
RA File Number	07AX04002127 AM25
Licence No and Date	0711014003/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	17956 NOS	100% Cotton Dyed Woven Fabric With DWR Finish GSM 275	52073 SQM
2	Mens Shacket (Style No.MQ1419 53056) Made of 100% Cotton Printed Woven Fabric With DWR Finish GSM 275	6186 NOS	100% Cotton Printed Woven Fabric With DWR Finish GSM 275	17940 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	95 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006874AM25
RA File Number	07AX04002111 AM25
Licence No and Date	0711014005/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intents on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and second pattern sewing skin patterns Length and breadth at maximum length or width of the pattern.

The case stands deferred.

Case No.	96 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00006875AM25
RA File Number	07AX04002125 AM25
Licence No and Date	0711014006/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN WIDE LEG TRACK PANT (WOMEN), MADE 97% POLYESTER 3% ELASTANE, GSM 225, STYLE S2425W138	59650 NOS	97% RECYCLED POLYESTER 3% ELASTANE SOLID DYED SATIN WOVEN FABRIC, WIDTH 55 INCHES GSM 225	148221.240 SQM
			100% POLYESTER TRICOT KNITTED LINING FABRIC, WIDTH 60 INCHES, GSM 90	18181.360 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	97 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006876AM25
RA File Number	07AX04002121 AM25
Licence No and Date	0711014007/25/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MEN VEGAN TRUCKER SHACKET MADE FACE 100%POLYURETHANE BACK 100% POLYESTER WOVEN FABRIC GSM 350 STYLE No D61942	14421 NOS	VEGAN LEATHER, FACE 100% POLYURETHANE, BACK 100% POLYESTER WOVEN FABRIC, WIDTH 55 INCHES , GSM 350	42306.970 SQM
			100% POLYESTER, STEEP Twill (ULTRA SOFT) WOVEN LINING FABRIC, WIDTH 57 INCHES, GSM 70	30566.510 SQM
2	MEN TRUCKER SHACKETS, 100% COTTON WOVEN FABRIC, GSM 288, WITH LINING, STYLE No : D61845	1007 NOS	100% COTTON, CANVAS WOVEN FABRIC, WIDTH 57 INCHES, GSM 288	3209.280 SQM
			100% COTTON, WOVEN CORDUROY FABRIC, WIDTH 56 INCHES, GSM 260	179.220 SQM
			100% POLYESTER, TWILL WOVEN LINING FABRIC, WIDTH 57 INCHES, GSM 70	592.290 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	98 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006893AM25
RA File Number	32AX04000819 AM25
Licence No and Date	3211008669/26/03/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted	

CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred.

Case No.	99 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006899AM25
RA File Number	05AX04004382 AM25
Licence No and Date	0511031607/26/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/- 10%) STYLE NO. F16787	4291 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYD KNITTED FABRIC GSM 375(+/-10%)	10760 SQM
2	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375(+/- 10%) STYLE NO. F16744	1673 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYD KNITTED FABRIC GSM 375(+/-10%)	4266 SQM
3	LADIES TROUSER MADE OF 68% VISCOSE 27% NYLON 5% SPANDEX DYED KNITTED FABRIC GSM 375 (+/- 10%) STYLE NO. F16788	1075 NOS	68% VISCOSE 27% NYLON 5% SPANDEX DYD KNITTED FABRIC GSM 375(+/-10%)	2742 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	100 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00006903AM25
RA File Number	03AX04006583 AM25
Licence No and Date	0311042563/26/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted consumption of input fabric per pc of export product. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the consumption of input fabric per pc of export product and also submit measurement chart as received from the buyer. The case stands deferred.	

Case No.	101 / NC/5/MEET/Jul/202526/6			
Case Status	Case Approved			
Party Name	RAMA OVERSEAS LTD			
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025			
HQ File Number	HQRNORM APPLY 00006915AM25			
RA File Number	02AX04000821 AM25			
Licence No and Date	0211008428/27/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Men's / Ladies Trouser	20000	RELEVANT FABRIC	48000
	65% POLYESTER 33% COTTON 2 %	NOS	65% POLYESTER 33%	SQM

	ELASTANE RIP-STOP - 200GSM		COTTON 2 % ELASTANE RIP-STOP - 200GSM	
			RELEVANT FABRIC 100% POLYESTER RIPSTOP - PD+WR+PU CLEAR COATING - 160GSM	6400 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	102 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00000070AM26
RA File Number	07AX04002183 AM25
Licence No and Date	0711014076/02/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOMEN JACKET, MADE FAUX LEATHER FACE 100% POLYURETHANE BASE 100% POLYESTER KNITTED FUR, GSM 840, STYLE D43623	3032 NOS	Faux Leather, FACE 100% Polyurethane, Back 100% Polyester Bonded Knitted Fur, Width 54 Inches, GSM 840	5524.420 SQM
			Faux Leather, FACE 100% PU, Back 100% Polyester Knitted fabric, Width 54 Inches, GSM 250	1527.070 SQM

			100% Polyester, Twill Woven Fabric, Width 57Inches, GSM 70	584.080 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	103 / NC/5/MEET/Jul/202526/6
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00000093AM26
RA File Number	32AX04000841 AM25
Licence No and Date	3211008741/04/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Men,s full sleeve sweatshirt with hood made from 3 different fabrics. The firm has submitted CAD for one item only which are not legible and are very poorly scanned.The firm has not submitted measurement sheet of export items.Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD clearly scanned for each item with Image/sketch by indicating ause of each fabric in export product and measurement sheet for the each export item. The case stands deferred.	

Case No.	104 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00000126AM26
RA File Number	07AX04000039 AM26
Licence No and Date	0711014124/08/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	YUKON EXTREMES LOOSE FIT WOVEN COAT (MEN), MADE OF 100% NYLON GSM 235, WITH LINING AND POLY WADDING,STYLE No:104460	10000 NOS	100% Nylon Cordura Coated Woven Fabric Width 57 inches, GSM 235	43780 SQM
			100% Nylon Taffeta Lining Fabric Width 57 inches, GSM 73	31300 SQM
			100% Polyester Fleece Lining Fabric Width 60 inches, GSM 280	1750 SQM
			100% Polyester Tricot Knitted Lining Fabric, Width 62 inches, GSM 201	3620 SQM
			80% Nylon 20% Spandex Knit Jersey Lining Fabric width 60 inches, GSM 160	4380 SQM
			80% Cotton 20% Polyester Bedford Corduroy, Width 60 inches, GSM 356,	1230 SQM
			100% Nylon Woven Dot TPU Laminated Fabric, Width 58 inches, GSM 182	1350 SQM
			100% Polyester wadding width 60 inches, GSM 150	32950 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	105 / NC/5/MEET/Jul/202526/6
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jul/ 202526/ 6 and 23/07/2025
HQ File Number	HQRNORM APPLY 00000179AM26
RA File Number	07AX04000001 AM26
Licence No and Date	0711014151/09/04/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN WIDE LEG TRACK PANT (WOMEN), MADE 97% POLYESTER 3% ELASTANE, GSM 225, STYLE S2425W138	31427 NOS	97% RECYCLED POLYESTER 3% ELASTANE SOLID DYED SATIN WOVEN FABRIC, WIDTH 55 INCHES GSM 225	78091.350 SQM
			100% POLYESTER TRICOT KNITTED LINING FABRIC, WIDTH 60 INCHES, GSM 90	9578.970 SQM
2	MEN VEGAN TRUCKER SHACKET MADE FACE 100%POLYURETHANE BACK 100% POLYESTER WOVEN FABRIC GSM 350 STYLE No D61942	1789 NOS	VEGAN LEATHER, FACE 100% POLYURETHANE, BACK 100%POLYESTER WOVEN FABRIC, WIDTH 55 INCHES, GSM 350	5248.400 SQM
			100% POLYESTER, STEEP TWILL (ULTRA SOFT) WOVEN LINING FABRIC, WIDTH 57 INCHES, GSM 70	3791.930 SQM
3	WOVEN PEAKS PANT (WOMEN) WITH LINING AND POLYWADDING, MADE UP OF 100% POLYESTER GSM 140 AND 295, STYLE No 3892	10000 NOS	100% Polyester Woven Printed, Twill, DWR Coated fabric, hydrophobic microporous polyurethane Coating, Width 53 Inches, GSM 137	26789.430 SQM
			100% Polyester Woven Oxford Cire Back-Single DWR Coated, Non-Breathable TPU, Width 57 Inches, GSM 295	2171.700 SQM
			100% Polyester, Plain Weave,	15251

			Windbreaker, OHR Foil Print Lining Fabric, Face Cire Coated, Width 56 inches, GSM 75	SQM
			100% Nylon Hydroplus, Flat Taffeta, Water Repellent, Lining fabric Width 59 inches, GSM 75	10500 SQM
			100% Polyester Tricot Knitted Fabric Lining Fabric, DWR Coated, Width 60 inches, GSM 215	2438.570 SQM
			100% Polyester Knitted Mesh Lining Fabric, Width 60 inches, GSM 80	1000 SQM
			50% Polyester 50% Recycled Polyester Wadding Width 60 Inches, GSM 60	21030 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.